GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1909 TO BE ANSWERED ON 11.12.2024

UTILISATION OF NIRBHAYA FUNDS

1909. SHRI SANJAY KUMAR JHA:

Will the Minister of Women and Child Development be pleased to state:

- (a) the amount allocated under the Nirbhaya Fund since its inception, State-wise and yearwise;
- (b) the amount of Nirbhaya Fund utilized State-wise and year-wise;
- (c) the number of proposals that have been received by the Union Government State-wise;
- (d) the number of approvals provided by the Empowered Committee to such proposals, State-wise; and
- (e) the initiatives that have been taken up under the fund in the State of Bihar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d): Since the inception of Nirbhaya Fund, 49 projects/ schemes sponsored/ received from various Ministries/ Departments of the Central Government and States/ UTs have been appraised by the Empowered Committee (EC) under the Framework for Nirbhaya Fund. The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by EC have a staggered implementation schedule.

There are some appraised projects that are directly implemented by Central Ministries/Departments. Further, there are some projects like Emergency Response Support System (ERSS), Cyber Crime Prevention against Women and Children (CCPWC), One Stop Center (OSC), Universalization of Women Helplines (WHL), Women Help Desks (WHDs) in Police Stations, Anti-Human Trafficking Units (AHTUs), Central Victim Compensation Funds (CVCF) under which, the Central Government has provided financial assistance to States/ UTs for implementation of measures/ projects aiming to improve safety and security of girls and women.

Details of 49 projects along with the amount appraised by EC, amount finally approved by the Competent Financial Authority (CFA) in the respective nodal or implementing Ministry/Department and the funds released/utilized out of Nirbhaya Fund by the Implementing Agencies including States/ UTs are at **Annexure.**

(e): The Projects/ Schemes under Nirbhaya Fund that have been implemented/ being implemented in/ for the State of Bihar include, (i) Emergency Response Support System (ERSS)-112, (ii) One Stop Center (OSCs), (iii) Universalisation of Women Helpline (WHL)-181, (iv) Setting-up/ Strengthening Anti-Human Trafficking Units (AHTU), (v) Setting-up/ Strengthening Women Help Desk (WHDs), (vi) Cyber Crime Prevention against Women & Children (CCPWC), (vii) Cyber forensic and related facilities in State Forensic Science Laboratories (SFSLs), (viii) Training of Investigating Officers (IOs)/ Prosecution Officers (POs)/ Medical Officers (MOs) in Forensic Evidence collection, (ix) Central Victim Compensation Funds (CVCF), (x) State-wise Vehicle Tracking Platform (VTP), (xi) Setting up Fast Track Special Courts (FTSCs) to dispose of cases pending trial under rape and POCSO Act and (xii) Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1909 FOR ANSWER ON 11.12.2024 ASKED BY SHRI SANJAY KUMAR JHA REGARDING 'UTILISATION OF NIRBHAYA FUNDS'

Details of 49 projects along with the amount appraised by EC, amount finally approved by Competent Financial Authority (CFA) in different Departments & Ministries and the funds released/ utilized by different Implementing Agencies (IAs) out of Nirbhaya Fund including implementing States/ UTs.

(₹ in Crores)

	ı		(Vin Crores)		
Ministries/ Departments	Sl. No	Project Name	Funds appraised by EC	Amount approved by CFA	Fund Released/ Utilized by IAs out of Nirbhaya Fund
	1	Emergency Response Support System (ERSS)	321.69	385.69	364.05
	2	Central Victim Compensation Fund (CVCF)	200.00	200.00	200.00
	3	Cyber Crime Prevention against Women & Children (CCPWC)	195.83	223.19	180.49
		Sub-project under CCPWC	28.93		
Ministry of Home Affairs	4	Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07	5.07	5.01
	5	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53	23.53	21.35
	6	Delhi Police Safety of Women's Scheme	10.20	10.20	9.96
	7	Projects under Safe City Proposals for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	2840.05	2840.05	1577.76
	8	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76	99.76	42.84
	9	Strengthening DNA analysis, cyber forensic & related	252.793	245.29	186.96

		facilities in SFSLs in 30 States/ UTs			
	10	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic Evidence collection and Procurement of forensic kits for sexual assault cases	19.28	80.54	50.23
	11	Setting up and strengthening Anti- Human Trafficking Units in all districts of States & UTs	113.76	113.76	113.76
	12	Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	164.69	164.69	159.68
	13	Integrated Emergency Response Management System (IERMS)	500.00	500.00	313.75
	14	Provision of Video Surveillance System at Konkan Railway Station	26.49	17.64	17.64
Ministry of Railways	15	Procurement of 2109 Tabs for Security of Women	6.35	6.35	5.13
Ranways	16	Proposal for Artificial Intelligence (AI) based Facial Recognition System (FRS) integrated with video survelliance systems across 7 stations as a pilot project	33.60		
Ministry of Electronics and Information Technology	17	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49	3.49	3.49
Department of Justice	18	Setting up Fast Track Special Courts to dispose of cases pending trial under Rape & POCSO Act. The scheme is extended up to FY 2025-26	2668.00	1952.23	1008.14

Ministry of Tourism	19	Safe Tourism Destination for women in MP	27.98	27.98	11.51
Ministry of Road Transport &	20	Abhayam Project for safety of women and girl child, Govt. of Andhra Pradesh	138.49	138.49	58.64
	21	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.40	82.56	80.92
	22	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.07	56.06	33.64
Highways	23	State-wise Vehicle Tracking Platform (VTP)	465.02	463.9	220.10
	24	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	19.21	19.21	11.53
	25	One Stop Centre (OSC)	867.74	867.74	925.66
	26	Universalisation of Women Helpline (WHL)	155.94	155.94	95.88
	27	Mahila Police Volunteers (MPV)	27.76	27.76	16.32
Ministry of Women and Child Development	28	Chirali Proposal, Women Empowerment Directorate, Rajasthan	10.20	10.20	4.71
	29	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74	1.74	1.04
	30	Safety and Security of Women, Govt. of Uttarakhand	0.72	0.72	0.31
	31	Nirbhaya Shelter Home, Govt. of Nagaland	2.84	2.84	2.55
	32	NICSI for Developing Nirbhaya Dashboard	0.24	0.24	0.24

		1			
		Mission Shakti for			
		awareness and capacity building			
		program for safety and			
	33	empowerment of	8.25	8.25	8.25
		women and girls in			
		industrial sectors in			
		Uttar Pradesh			
	34	Scheme for critical			
		care and support for			
		accessing justice to	74.10		
		rape / gang-rape	74.10		
		survivors and minor			
		girls			
		Installation of Storage			
	35	boxes in the 16	3.55	3.55	1.60
		Women markets in Manipur			
		Installation of CCTV			
	36	cameras in 16 women	1.95	1.95	0.88
	30	markets in Manipur	1.75	1.73	0.00
		Mission Shakti-2.0 for			
		setting up of Mahila			
		Swavalamban Kendra			
		(MSK) at DIC centres			
	37	for Entrepreneurship			
		development,	46.875	46.875	14.06
		Vocational- Digital			
		Training Safety and			
		Empowerment of Women and Girls in			
		Uttar Pradesh			
		Construction of			
	38	hostel/dormitory for			
		working women of	5 64	7.4	
		industrial area/	7.64	7.64	
		institutions, Uttar			
		Pradesh			
	39	7 Projects for			
		construction of WWH			
		in Pauri Garhwal,			
		Champavat, Haridwar,	25.54	25.54	11 40
		Pithoragarh,	25.54	25.54	11.49
		Rudraprayag, Tehri Garhwal and			
		Uttarkashi districts of			
		Uttarakhand			
	40	Construction of			
		Working Women			
		Hostel (WWH) in 7			
		districts of Mon,	28.00		
		Kohima, Phek, Peren,	20.00		
		Wokha, Zubheboto			
		and Chumukedima in			
		the State of Nagaland			
	41	Construction of	12.57		
		Working Women	12.57		
		Hostel (WWH) in			

		district SAS			
		Nagar,Punjab Construction of WWH			
	42	at Hosur, St Thomas and Tiruvannamalai in Tamil Nadu	35.87		
Ministry of Housing & Urban Affairs	44	Implementation of women safety initiatives in Regional Rapid Transit System (RRTS)- National Capital Region Transport Corporation (NCRTC)	53.85		
Ministry of Education	45	Construction of accommodation and installation of safety devices in the form of CCTV cameras for female students and Working Women within the campus of Delhi University.	272.00		
Ministry of External Affairs	46	Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	40.79		
Ministry of Panchayati Raj	47	Installation of CCTV cameras at village panchayat level using the Nirbhaya Fund	484.78		
	48	Sensitization of men towards women related issues including safety and security of women	408.83		
	49	Freedom from Violence: Capacity Building of Elected Women Representatives on Legal Provisions on safety and security of women	343.43		
		Grand Total	11218.8880	8820.6650	5759.5745
